

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 13908 of 2013-DB

(Arising out of OIA-135/2013-AHD-II-CE/AK/COMMR-A-/AHD dated 01/07/2013 passed by Commissioner of Central Excise-AHMEDABAD-II)

Transformers & Rectifiers India Ltd

No. 344-350, Opp. Pwd Stores, Sarkhej-Bavla Road,
Village- Changodar, Taluka- Sanand,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat - 380009

.....Respondent

APPEARANCE:

Shri. M.G Yajnik, Advocate for the Appellant

Shri P.Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 17.04.2023

DATE OF DECISION: 17.08.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 13907 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**

Geeta